(b) Statement showing the State-wise list of NGOs involved in the scheme including the name of day care centres are at Annexure. [See Appendix 230 Annexure No. 14]

(c) The number of beneficiary under the scheme in the State of Bihar during the last three years are as under:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Year</th>
<th>Beneficiary</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>2010-11</td>
<td>75</td>
</tr>
<tr>
<td>2.</td>
<td>2011-12</td>
<td>25</td>
</tr>
<tr>
<td>3.</td>
<td>2012-13</td>
<td>150</td>
</tr>
</tbody>
</table>

The details of NGOs State-wise including Bihar along with their names involved in the scheme are given in the Statement.

Statement

Name of NGOs in Bihar receiving grant under the Scheme of Integrated Programme for Older Persons (IPOP)

Bihar

Sitamarhi
- Rajendra Institute of Education and Social Service, Halimpur, P.O. Dumri Kala, Distt. Sitamarhi 843315
- OAH-1

Kaimur
- Atharagawan Kushwaha Kalyan Parishad, Village Ramgarh, P.O. Umapur, Distt. Kaimur
- OAH-1

Vaishali
- Ekta Gram Seva Sansthan, Veer Kunwar Singh Colony, Near Saroj Nursing Home, Hajipur, Vaishali, Bihar
- OAH-1

Patna
- Sister Nivedita Memorial Trust, C/o Mirdula Bhawan, Indira Lance, New Jukkarpur, Patna
- DCC-1

Scheme for welfare of senior citizens

1520. SHRI BHUBANESWAR KALITA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether there is any scheme for extending social security, welfare and
other benefits exclusively and specifically meant for the benefit of the senior citizens of the country;

(b) if so, the details thereof; and

(c) whether Government is also planning to introduce such a scheme exclusively for the benefit of such persons similar to other welfare schemes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODILYA GAVIT) : (a) to (c) At present, the Ministry is implementing a Central Sector Scheme of assistance called “Integrated Programme for Older Persons” with the objective of improving the quality of life of senior citizens by providing basic amenities like shelter, food, medical care and recreation opportunities, etc. through providing support for capacity building of Government/Non Government Organisations/Panchayati Raj Institutions/Local Bodies etc. for running of Old Age Homes, Day Care Centres and Mobile Medicare Unit etc.

Under the Scheme, financial assistance up to 90% of the project cost is provided to nongovernmental organizations for running and maintenance of old age homes, day care centres and mobile medicare units. The Scheme is being implemented with effect from 01.04.2008.

Banjara Vikas Nigam in Maharashtra

†1521. SHRI ISHWARLAL SHANKARLAL JAIN : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Central Government has received any proposal from the Government of Maharashtra regarding formulation of Banjara Vikas Nigam for the development/upgradation/welfare of Banjara community in the State;

(b) if so, the details thereof;

(c) whether National Banjara Vikas Nigam has already been constituted in some States;

(d) if so, whether funds are being allocated by the Central Government yearly to the said National Banjara Vikas Nigam; and

† Original notice of the question was received in Hindi.